No A-11013/20/2015-Ad.IV
Government of India
Ministry of Finance
Department of Revenue
(Central Board of Excise and Customs)
****

5th Floor, HUDCO Vishala Building, Bhikaji Cama Place, R.K.Puram, New Delhi, the dated July 25, 2016.

CORRIGENDUM

Subject: Re-designation of the posts of Commissioners to Additional Director General (ADG), DGTS

In this Department’s Order No 03/Ad.IV/2016, vide No A-11013/20/2015-Ad.IV dated 20.07.2016, in the first para, “Principal Commissioner(DGTS), erstwhile DPPR to Principal Additional Director, DGTS” may be read as “Principal Commissioner, DPPR to Principal Additional Director General, DGTS” and in first line of column 2 of the table, the words “Pr. Additional Director, DGTS” may be read as “Principal Additional Director General, DGTS”.

2. Other things will remain unchanged.

(Amarjit Singh)
Director(Ad.IV)

Copy to:

1. All Principal Chief Commissioners/Principal Commissioners/Commissioners of Central Excise & Customs
2. Principal Commissioner, DGTS, erstwhile post of DPPR.
3. Commissioner (DGTS) Hqrs Delhi erstwhile post of Commissioner (TAR), Hqrs Delhi.
4. Commissioner (DGTS), Chennai erstwhile post of Commissioner (TAR), Chennai
5. Commissioner (DGTS), Kolkata erstwhile post of Commissioner (TAR), Kolkata
6. Commissioner (DGTS), Mumbai erstwhile post of Commissioner (TAR), Mumbai.
7. PS to FM/PS to MOS(R).
8. PS to Secretary, Revenue.
9. PPS to Addl. Secretary(R).
10. Sr. PPS to Chairman, CBEC.
11. PS/Sr.PPS to Member(Budget)/Member(Customs)/Member(ST, GST, TS)/Member(CX)/Member(A)/Member(L&J/IT).
12. Dir(Ad.II)/Dir(Ad.IIA&B)/Dir(Ad.IV/IVA)/DS(Ad.IIIA/IIIB).
13. DG. System Webmaster, with request to upload the order on the official website of CBEC.

(Amarjit Singh)
Director(Ad.IV)